NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/74/2017

NAME OF THE APPLICANT

: PRODAPT INFRASTUCTURE HOLDINGS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MILANNAJ

0/0. A.D.

2. G.V. moldow kumar

Coursel for Pretitioner

ORDER

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

(S VIJAYARAGHAVAN) Member (Technical)

-sal -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc